

ITEM NO.901

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.4056-4064/1999

MINERAL AREA DEVELOPMENT AUTHORITY ETC.

Appellant(s)

VERSUS

M/S STEEL AUTHORITY OF INDIA . & ORS.

Respondent(s)

(With IA No.83775/2023 - EXEMPTION FROM FILING O.T., IA No.43061/2024 - INTERVENTION APPLICATION, IA No.7151/2024 - INTERVENTION APPLICATION, IA No.237364/2023 - INTERVENTION APPLICATION, IA No.49848/2024 - INTERVENTION APPLICATION, IA No.49343/2024 - INTERVENTION APPLICATION, IA No.46599/2024 - INTERVENTION APPLICATION, IA No.46347/2024 - INTERVENTION APPLICATION, IA No.237166/2023 - INTERVENTION/IMPLEADMENT and IA No.83772/2023 - INTERVENTION/IMPLEADMENT)

WITH T.C.(C) No.232/2020 (XIV-A)

(With IA No.146937/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.96913/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.104643/2020 - EARLY HEARING APPLICATION and IA No.96916/2020 - EXEMPTION FROM FILING AFFIDAVIT)

C.A. No. 7937/2019 (XVII)

(With IA No.46905/2005)

W.P.(C) No.512/2018 (X)

C.A. No.7938/2019 (XVII)

C.A. No.7936/2019 (XVII)

(With IA No.3/2005, IA No.4893/2006 and IA No.4894/2006)

C.A. No.6221/2008 (XV)

C.A. No.5250/2019 (XV)

W.P.(C) No.729/2019 (X)

(With IA No.86350/2019 - EXEMPTION FROM FILING O.T. and IA No.125348/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No.1029/2019 (X)

(With IA No.15499/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES and IA No.120897/2019 - EXEMPTION FROM FILING O.T.)

S.L.P.(C) No.16028/2021 (IV-C)

(With IA No.129758/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No.4286/2023 (XV)

(With IA No.105840/2023-CONDONATION OF DELAY IN FILING)

C.A. No.5682/2007 (III-A)

(With I.A NO. 3 AND 4 (APPLN. FOR IMPLEADMENT & OT) ON IA 100327/2015)

C.A. No.1295/2008 (III-A)

C.A. No.874/2013 (IV-C)

(FOR ON IA 87006/2011 and FOR ON IA 5/2011)

C.A. Nos.8269-8271/2013 (XV)

C.A. No.8268/2013 (XV)

(With IA No.2/2017 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No.8267/2013 (XV)

C.A. No.6135/2013 (XV)

(FOR ON IA 1/2013 FOR ON IA 33532/2013)

C.A. No.8272/2013 (XV)

C.A. No.9458/2013 (IV-C)

C.A. No.3272/2013 (XV)

S.L.P.(C) No.18600/2013 (XV)

(FOR ON IA 40740/2013 and FOR ON IA 105624/2013)

C.A. No.4332/2013 (XV)

C.A. No.5329/2002 (XII)

C.A. No.4993/2006 (IV-C)

(With IA No.5/2016 - INTERVENTION APPLICATION)

C.A. No.8273/2013 (XV)

C.A. No.8274/2013 (XV)

C.A. No.3869/2014 (III-A)

(With IA No.2/2015 and IA No.3/2015)

C.A. Nos.287-290/2013 (XV)

(With IA No.26589/2018 - INTERVENTION APPLICATION)

C.A. No.2632/2013 (XV)

C.A. No.14685/2015 (XV)

C.A. No.6784/2014 (XV)

(With IA No.2/2017 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

W.P.(C) No.376/2015 (X)

(With IA No.62668/2017 - I A FOR URGE ADDITIONAL GROUNDS and IA No.62811/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No.10082/2016 (XV)

C.A. No.886/2017 (XV)

C.A. No.4588/2017 (XV)

C.A. No.205/2017 (XV)

C.A. No.5728-5729/2018 (IV-C)

(With IA No.69802/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. Nos.4722-4724/1999 (XVII)

C.A. No.5333/2002 (XII)

C.A. No.5335-5336/2002 (XII)

C.A. No.5332/2002 (XII)

C.A. No.1352/2005 (XII)

C.A. No.1883/2006 (XI-A)

(With IA Nos.3-4/2007, IA No.8/2010 - APPLICATION FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA No.49990/2024 - INTERVENTION APPLICATION, IA No.25804/2024 - INTERVENTION APPLICATION, IA No.26632/2024 - INTERVENTION/IMPLEADMENT and IA No.25346/2024 - INTERVENTION/ IMPLEADMENT)

T.P.(C) No.722/2006 (IV-C)

(FOR ON IA 29391/2010)

C.A. No.4745/2006 (IV-C)

(FOR ON IA 36274/2010)

C.A. No.4990/2006 (IV-C)

(FOR ON IA 30560/2010)

C.A. No.5599/2006 (IV-C)

(FOR ON IA 29304/2010)

C.A. No.5649/2006 (IV-C)

C.A. No.378/2007 (IV-C)

C.A. No.665/2007 (IV-C)

(FOR ON IA 29321/2010 and FOR ON IA 29390/2010)

C.A. No.1180/2007 (IV-C)

(FOR ON IA 19927/2009 and FOR ON IA 36994/2010)

T.P.(C) No.481/2007 (IV-C)

T.P.(C) No.906/2007 (IV-C)

C.A. No.3401/2008 (IV-C)

C.A. No.3400/2008 (IV-C)

C.A. No.3402/2008 (IV-C)

C.A. No.8311/2011 (XV)

(With IA No.8261/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No.4293/2012 (XV)

SLP(C) No.3849/2006 (XII-A)

C.A. No.2055/2009 (IV-C)
(FOR ON IA 30619/2010, FOR ON IA 53018/2010 and FOR ON IA 95310/2010)
T.P.(C) No.951/2006 (IV-C)
(FOR ON IA 80492/2007)
C.A. No.4991/2006 (IV-C)
(FOR ON IA 29902/2010)
C.A. No.4992/2006 (IV-C)
(FOR ON IA 29094/2010 and FOR ON IA 34811/2010)
S.L.P.(C) No.763/2007 (XII-A)
(FOR ON IA 36490/2007 and FOR ON IA 46855/2008)
S.L.P.(C) No.15900/2007 (XII-A)
C.A. No.3403/2008 (IV-C)
C.A. No.98/2009 (XV)
(With IA No.39096/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)
T.P.(C) No.613/2009 (XI)
T.P.(C) No.626/2009 (XI)
C.A. No.4479/2010 (IV-C)
C.A. No.4478/2010 (IV-C)
C.A. No.3643/2011 (IV-C)
(FOR ON IA 39354/2011)
C.A. Nos.4710-4721/1999 (XVII)
C.A. No.2174/2009 (IV-C)
C.A. No.6497/2008 (XV)
C.A. No.6498/2008 (XV)
(With IA No.56108/2020 - AMENDMENT IN CAUSE TITLE)
C.A. No.6137/2008 (XV)
C.A. No.7397/2008 (XV)
(With IA No.194565/2019 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)
C.A. No.96/2009 (XV)
(With IA No.10744/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 6499/2008 (XV)
C.A. No. 97/2009 (XV)
(With IA No.13024/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)
S.L.P.(C) No.26160/2008 (XV)
T.P.(C) Nos.300-304/2024 (XV)

Date : 14-03-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

For Appellant(s)

**Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Tapes Kumar Singh, Sr. Adv.
Ms. Sansriti Pathak, AOR
Mr. Eklavya Dwivedi, Adv.
Mr. Sukant Vikram, Adv.
Mr. Aditya Pratap Singh, Adv.
Mr. Prashant Bhardwaj, Adv.**

**Mr. Arvind P. Datar, Sr. Adv.
Mr. Ayush Agrawal, Adv.
Mr. Mohit Paul, AOR
Mr. Vikrant Singh Bloria, Adv.
Mr. Sushant Tomar, Adv.
Ms. Rangoli Seth, Adv.
Ms. Sanjleena Lal, Adv.**

**Mr. Gaurav Juneja, Adv.
Mr. Aakash Bajaj, Adv.
Ms. Monika Singh, Adv.
Mr. Avirat Kumar, Adv.
Mr. Muskan Narang, Adv.
Mr. Sanjeev K. Kapoor, Adv.
M/s. Khaitan & Co.**

**Mr. Naveen Kumar, AOR
Mr. Abhimanyu Bhandari, Adv.
Ms. Roohe Hina Dua, Adv.**

Ms. Stuti Bisht, Adv.
Mr. Arav Pandit, Adv.
Mr. Nitesh Bhandari, Adv.
Mr. Harshit Khanduja, Adv.
Ms. Rashmi Priya, Adv.
Ms. Dhanakshi Gandhi, Adv.
Mr. Prabhat Kumar Rai, Adv.
Mr. Shourajeet Chakravarty, Adv.
Mr. Sahib Kochhar, Adv.
Ms. Aprajita Bhardwaj, Adv.
Mr. Randeep Sachdeva, Adv.
Ms. Shreya Arora, Adv.
Mr. Utkarsh Chandra, Adv.
Ms. Anchal Kushwaha, Adv.

Mr. Syed Shahid Hussain Rizvi, AOR
Mr. Zeeshan Rizvi, Adv.

Mr. Gagan Gupta, AOR

Mr. Ram Lal Roy, AOR
Mr. Shiv Singh Yadav, Adv.

Mr. Mahesh Agarwal, Adv.
Mr. Ninad Laud, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Ankur Saigal, Adv.
Mr. Chirag Nayak, Adv.
Mr. Rishi Agrawala,, Adv.
Mr. Rajesh Kumar, Adv.
Mr. M.S. Ananth, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Zubin Dash, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. E.C. Agrawala, AOR

Dr. A.M. Singhvi, Sr. Adv.
Mr. Darius J. Khambata, Sr. Adv.
Mr. Sujit Ghosh, Sr. Adv.
Mr. Ninad Laud, Adv.
Mr. Dhananjay Mishra, Adv.
Mr. Gokula Krishnan T, Adv.
Mr. Siddharth Seem, Adv.

Mr. Amit Bhandari, Adv.
Ms. Ananyaa Mazumdar, Adv.
Mr. Zubin Dash, Adv.
Ms. Mannat Waraich, Adv.
Mr. Ashray Behura, Adv.
Mr. P.S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Mrs. Shally Bhasin, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Miranda Solaman, Adv.
Mr. Prateek Gupta, Adv.

Mr. Surender Kumar Gupta, AOR
Ms. Muskan Gupta, Adv.
Mr. Prashant Rawat, Adv.
Ms. Priya Mishra, Adv.
Mr. Siddhartha Sinha, Adv.

Mrs. Sheela Goel, AOR

Mr. Ujjwal A. Rana, Adv.
Mr. Himanshu Mehta, Adv.
M/s. Gagrat & Co.

Mr. K.V. Mohan, AOR
Mr. K.V. Balakrishnan, Adv.
Mr. R.K. Raghavan, Adv.

Mr. Ashok Grover, Sr. Adv.
Mr. S.K. Bagaria, Sr. Adv.
Mr. Praveen Kumar, AOR
Mr. Kumar Ajit Singh, Adv.
Ms. Sunaina Kumar, Adv.
Mr. Karuppaiah Meyyappan, Adv.
Mr. Abhishek Kalaiyarasan, Adv.

Mr. Kailash Vasdev, Sr. Adv.
Mr. Shailendra Swarup, AOR
Ms. Bindu Saxena, Adv.
Ms. Aparajita Swarup, Adv.
Mr. Dhruv C Saxena, Adv.
Mr. Umrao Singh Rawat, Adv.

Ms. Shagun Sabharwal, Adv.
Ms. Aashtha Bhardwaj, Adv.

Mr. Pallav Mongia, AOR

Mr. Sarad Kumar Singhanian, AOR

Ms. Aishwarya Bhati, ASG
Mr. Uddyam Mukherjee, AOR
Mr. Swapnil Pattanayak, Adv.
Ms. Manisha Chava, Adv.
Mr. Agnibha Chatterjee, Adv.
Ms. Shagun Thakur, Adv.
Ms. Bln Shivani, Adv.
Mr. Abhijeet Singh, Adv.
Mr. Rustam Singh Chauhan, Adv.
Ms. Sthavi Asthana, Adv.
Mr. Ashwin Joseph, Adv.
Ms. Poornima Singh, Adv.
Mr. Annirudh Singh, Adv.
Ms. Shreya Jain, Adv.

Mr. Sumit Teterrwal, AOR

Mr. Mrinmay Bhattmewara, Adv.
Ms. Samprati Bhattmewara, Adv.
Mr. Vivek Gupta, Adv.
Mr. Amit Singh, Adv.
Mr. Rajvir Singh Bhati, Adv.
Mr. Ankit Verma, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Rajeev Ranjan, Adv.
Mr. Varun Chugh, Adv.
Mr. Adarsh Kumar Pandey, Adv.
Mr. Arun Kanwa, Adv.
Mr. Vignesh Singh, Adv.
Mr. Divyansh Rai, Adv.
Mr. Sanjay Kumar Tyagi, AOR

Mr. D.D. Thanvi, Adv.
Mr. H.D. Thanvi, Adv.
Mr. Nikhil Kumar Singh, Adv.
Mr. Achal Singh Bule, Adv.

Mr. Rishi Matoliya, AOR

Mr. Arvind P Datar, Sr. Adv.
Mrs. Prabha Swami, AOR
Mr. Nikhil Swami, Adv.
Ms. Divya Swami, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.
Mrs. Kirti Renu Mishra, AOR
Ms. Sansriti Pathak, Adv.
Mr. Eklavya Dwivedi, Adv.
Mrs. Apurva Upmanyu, Adv.

Ms. Aishwarya Bhati, ASG
Mr. Gp. Capt. Karan Singh Bhati, AOR
Mr. Hemendra Sharma, Adv.
Ms. Chitrangda Rastravara, Adv.
Mr. Aishwary Mishra, Adv.
Mr. Dhananjai Shekhwat, Adv.
Mr. Shiv Autar Singh Sengar, Adv.
Mr. Abhijeet Singh, Adv.
Mr. Anirudh Singh, Adv.
Mr. Dashrath Singh, Adv.
Ms. Gunjan Negi, Adv.
Mr. Yogeshwar Krishna, Adv.
Ms. Anjali Sexena, Adv.
Ms. Gagandeep, Adv.

Ms. Sharmila Upadhyay, AOR
Mr. Pawan R Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Ashwarya Sinha, AOR
Ms. Priyanka Sinha, Adv.

Ms. Nandini Sen Mukherjee, AOR
Mr. Suyash Mohan Guru, Adv.

Mr. T.G. Narayanan Nair, AOR
Ms. Swathi H Prasad, Adv.
Ms. Samyuktha H Nair, Adv.

Mr. Sunil Kumar Jain, AOR

Mr. Ravi Shankar Jaiswal, Sr. Adv.

Mr. S.K. Verma, AOR

Mr. Kunal Verma, Adv.

Mr. Abhishek Sharma, Adv.

Mr. Milind Kumar, AOR

Mr. Tushar Mehta, SG

Ms. Ruby Singh Ahuja, AOR

Mr. Saurav Agarwal, Adv.

Mr. Saurajay Nanda, Adv.

Mr. Anshuman Chowdhury, Adv.

Ms. Kavya Pahwa, Adv.

Mr. Shivam Chowdhury, Adv.

Mr. Rajat Chhabra, Adv.

Ms. Saloni Paliwal, Adv.

Mr. Aman Sahani, Adv.

Ms. Manjeet Kirpal, AOR

Mr. Guntur Prabhakar, AOR

Ms. Prerna Singh, Adv.

Mr. Guntur Pramod Kumar, Adv.

Mr. Ravi Jaiswal, Sr. Adv.

Mr. Kunal Verma, AOR

Mrs. Yugandhara Pawar Jha, Adv.

Ms. Lavanya Dhawan, Adv.

Mr. Shivraj Sanjeev Pawar, Adv.

Mr. Ritik Gupta, Adv.

Mr. Tapesk Kumar Singh, Sr. Adv., AAG

Mr. Shantanu Sagar, AOR

Mr. Prabhat Ranjan Raj, Adv.

Mr. Anil Kumar, Adv.

Mr. Gunjesh Ranjan, Adv.

Mr. Shashwat Anand, Adv.

Mrs. Divya Mishra, Adv.

Mr. Vaibhav Jain, Adv.

Mr. Akshay Singh, Adv.

Ms. Pragya Singh, Adv.
Mr. Shantwanu Singh, Adv.
Mr. Ashok Kumar Singh, AOR

Mr. P.V. Yogeswaran, AOR

M/s. Lawyer's Knit & Co.

Mr. Arvind P. Datar, Sr. Adv.
Mr. Debesh Panda, AOR
Ms. Amrita Panda, Adv.
Mr. Udbhav Gady, Adv.
Mr. Sri Aditya Kumar, Adv.
Mr. Rahul Unnikrishnan, Adv.
Ms. M. Jannani, Adv.
Mr. V.D. Verma, Adv.
Mr. Kanishk Aggrawal, Adv.
Mr. Ojaswa Pathak, Adv.

Ms. Sumita Hazarika, AOR

Mr. Neeraj Kumar Gupta, AOR
Mr. Rahul Kumar Verma, Adv.
Mr. Akshay, Adv.

For Respondent(s)

Mr. R. Venkataramani, AG
Mr. Tushar Mehta, SG
Mr. S.K. Bagaria, Sr. Adv.
Mr. Rupesh Kumar, Sr. Adv.
Mr. Sunil Kumar Jain, AOR
Mr. Kaushik Choudhury, Adv.
Ms. Anusha Agarwal, Adv.
Mr. Shaantanu Jain, Adv.
Mr. Deepanshu Jain, Adv.
Mr. Achintya Kumar Sinha, Adv.
Mr. Kumar Ajit Singh, Adv.
Mr. Manish Jain, Adv.
Ms. Rashika Swarup, Adv.
Mr. Sachin Sharma, Adv.
Ms. Kanika Kalaiyaran, Adv.
Mr. Saksham Garg, Adv.
Mr. Jyotirmoy Chatterjee, Adv.
Mr. Abhishek Kumar Pandey, Adv.

Mr. Raman Chitwan Singh, Adv.
Ms. Pankhuri Srivastav, Adv.
Ms. Shreya Mathur, Adv.
Ms. Neelam Sharma, Adv.
Mr. Jatinder K. Bhatia, Adv.

Mr. R. Venkataramani, AG
Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Gurmeet Singh Makker, AOR
Mr. Shailesh Madiyal, Adv.
Mr. K. Parameshwaran, Adv.
Mr. Siddhartha Dharmadhikari, Adv.
Ms. Rukhmini Bobde, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Mr. Kartikay Aggarwal, Adv.
Ms. Ameya Vikrama Thanvi, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Raghav Sharma, Adv.
Mr. Karan Lahiri, Adv.
Mr. Mukesh Kumar Singh, Adv.

Ms. Ruchi Kohli, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Ajay Aggarwal, Adv.
Mr. Adarsh Aggarwal, Adv.
Mr. Rajan Narain, AOR

Mr. Nachiketa Joshi, AAG
Mr. V.V.M.B.N.S. Pattabhiram, DAG
Mr. Sunny Choudhary, AOR
Mr. Abhimanyu Singh, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Sandeep Sharma, Adv.
Mr. Karan Bishnoi, Adv.

Ms. Ruchira Goel, AOR

Mr. Abhishek Gupta, AOR

Mr. Amit Anand Tiwari, AAG
Mr. Sabarish Subramanian, AOR
Ms. Devyani Gupta, Adv.
Mr. C. Kranthi Kumar, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Ms. Tanvi Anand, Adv.
Ms. Saushriya Havelia A, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Danish Saifi, Adv.
Mr. Aman Prasad, Adv.
Ms. Arjoo Rawat, Adv.

Mrs. Nilofar Khan, AAG
Mr. Khushi Mohammed, Adv.
Mr. Joydeep Mukherjee, Adv.
Mr. Mohd Yusuf, Adv.
Mr. Mohit Gaurav, Adv.
Mr. Anjum Parvez, Adv.
Ms. Nilofar Khan, AOR

Mr. G.N. Reddy, AOR

Mr. Milind Kumar, AOR

Mr. T. Harish Kumar, AOR

Mr. Shiv Mangal Sharma, AAG
Mr. Sandeep Kumar Jha, AOR

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Nalin Kohli, Sr. AAG
Mr. Ankit Roy, Adv.
Mr. Nimisha Menon, Adv.
Mr. Anshul Malik, Adv.
Mr. Sarthak Sharma, Adv.
Mr. Ayuushman Arora, Adv.
Mr. Shuvodeep Roy, AOR
Ms. Eklavya Dwivedi, Adv.

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala,, Adv.
Mr. Ankur Saigal, Adv.
Mr. M.S. Ananth, Adv.

Ms. S. Lakshmi Iyer, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. E.C. Agrawala, AOR

Mr. Kedar Nath Tripathy, AOR

Mr. Mishra Saurabh, AOR

Mr. Gaurav Juneja, Adv.
Ms. Monika Singh, Adv.
Ms. Muskan Narang, Adv.
Mr. Sanjeev K. Kapoor, Adv.
M/s. Khaitan & Co.

Ms. Aishwarya Bhati, ASG
Mr. Sunil Roy, AOR

Mr. Harish N. Salve, Sr. Adv.
Mr. Ciccuc Mukhopadhaya, Sr. Adv.
Mr. Indrajit Mahanty, Sr. Adv.
Ms. Ritika Gambhir Kohli, AOR
Mr. Omar Ahmad, Adv.
Mr. Vikram Shah, Adv.
Mr. Tuhin Dey, Adv.
Ms. Chetna N. Rai, Adv.
Mr. Nikhil Kohli, Adv.
Mr. Satyajit Mahanty, Adv.
Mr. P Vamshi Rao, Adv.
Mr. Abhishek Choudhury, Adv.
Mr. Madhusudan Jena, Adv.
Mr. Soubhagya Ranjan Pati, Adv.
Mr. Aashish Saini, Adv.
Ms. Prakshi Narang, Adv.
Mr. Vanshdeep Dalmia, Adv.
Ms. Natasha Dalmia, Adv.
Ms. Kritika Khurana, Adv.
Mr. Kushank Garg, Adv.
Ms. Shrishti Jeswani, Adv.

Mr. Arjun Garg, AOR

M/s. ARS Associates

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Ambhoj Kumar Sinha, AOR
Mr. Priyadarshi Kumar, Adv.

Mr. V.K. Verma, AOR

Mr. Praveen Kumar, AOR

Ms. Ankita Sharma, AOR
Mr. Arjun Singh, Adv.
Mr. Vishnu Thulasi Menon, Adv.

Mr. Harish N Salve, Sr. Adv.
Mr. Gopal Jain, Sr. Adv.
Ms. Nandini Gore, Adv.
Mrs. Manik Karanjawala, AOR
Mr. Indrajit Sinha, Adv.
Ms. Sonia Nigam, Adv.
Ms. Tahira Karanjawala, Adv.
Mr. Akhil Abraham Roy, Adv.
Mr. Rajat Dasgupta, Adv.
Ms. Manvi Rastogi, Adv.
Ms. Suvarna Kashyap, Adv.

Mr. Avdhesh Kumar Singh, AAG
Mr. Atul Jha, AAG
Mr. Vikrant Singh Bais, DAG
Mr. Ravi Sharma, DAG
Mr. Vinayak Sharma, Adv.
Mr. Prashant Singh, AOR
Mrs. Perna Dhall, Adv.
Mr. Piyush Yadav, Adv.
Mr. Anjani Kumar Rai, Adv.

Mr. S.S. Shroff, AOR

Mr. K. Parameshwar, AAG
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Ms. Devina Sehgal, AOR

Mr. Gaurav Kejriwal, AOR
Mr. Gitanshu Rustogi, Adv.
Mr. Anmoldeep Singh, Adv.

Mr. Ramendra Mohan Patnaik, AOR

Mr. S. Niranjan Reddy, Sr. Adv.
Mr. Santosh Krishnan, AOR
Mr. Girish Chowdhary, Adv.
Mr. Siddhant Buxy, Adv.
Ms. Sonam Anand, Adv.
Mr. Shaik Mohammed Haneef, Adv.
Ms. Akhila Palem, Adv.
Mr. Sahil Raveen, Adv.
Mr. R. Krishnaamorthi, Adv.

Mr. Abhishth Kumar, AOR

Mr. Syed Shahid Hussain Rizvi, AOR
Mr. Zeeshan Rizvi, Adv.
Mr. Syed Imtiyaz Ali, Adv.

Ms. Mrinal Gopal Elker, AOR
Mr. Saurabh Singh, Adv.

Mr. Vaibhav Misra, Adv.
Ms. Punam Kumari, AOR

Mr. Rohit K. Singh, AOR
Mr. Sanjeev Kumar Singh, Adv.
Mr. Pritam Bishwas, Adv.

Mr. Sandeep Sudhakar Deshmukh, Adv.
Mr. Nishant Sharma, Adv.
Mr. Rakesh K. Sharma, AOR

Mr. Harsh Parashar, AOR

Ms. Manjula Gupta, AOR

Ms. Pragati Neekhra, AOR
Mr. Aditya Bhanu Neekhra, Adv.
Mr. Aniket Patel, Adv.

Mr. Prem Sunder Jha, AOR

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Tapesk Kumar Singh, Sr. Adv.
Ms. Sansriti Pathak, AOR
Mr. Eklavya Dwivedi, Adv.
Mr. Sukant Vikram, Adv.
Mr. Prashant Bhardwaj, Adv.
Mr. Akshat Sharma, Adv.
Mr. Aditya Pratap Singh, Adv.

Mr. Rutwik Panda, AOR
Ms. Nikhar Berry, Adv.
Ms. Anshu Malik, Adv.

Mr. Tapesk Kumar Singh, Sr. Adv.
Mr. Rajiv Shanker Dwivedi, Adv.
Ms. Tulika Mukherjee, AOR
Ms. Ekta Bharati, Adv.
Mr. Beenu Sharma, Adv.
Mr. Zain A. Khan, Adv.
Mr. Venkat Narayan, Adv.

Mr. S.P. Singh, Sr. Adv.
Ms. Sheenu Chauhan, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Vijay Hansaria, Sr. Adv.
Mr. Gaurav Jain, Adv.
Ms. Abha Jain, AOR
Ms. Kavva Jhavar, Adv.
Mr. Pawanshree Agarwal, Adv.
Ms. Sneha Kalita, Adv.
Mr. Abhinav Hansaria, Adv.
Ms. Nandini Rai, Adv.

Mr. Parijat Kishore, AOR

Mr. Praveen Swarup, AOR
Mr. Ameet Singh, Adv.
Mr. Praveen Swarup, Adv.

Ms. Pareena Swarup, Adv.
Mr. Ravi Kumar, Adv.
Mr. Devesh Maurya, Adv.
Mr. K.p. Singh, Adv.
Ms. Payal Swarup, Adv.
Mr. Rohit Singh Lodhi, Adv.

Ms. Aishwarya Bhati, ASG
Mr. Gp. Capt. Karan Singh Bhati, AOR
Mr. Nithin Chowdary Pavuluri, Adv.
Ms. Poornima Singh, Adv.
Ms. Manisha Chava, Adv.
Ms. Shagun Thakur, Adv.
Ms. Bln Shivani, Adv.
Mr. Rustam Singh Chauhan, Adv.
Ms. Sthavi Asthana, Adv.
Mr. Ashwin Joseph, Adv.
Ms. Shreya Jain, Adv.

Mr. Gopal Prasad, AOR

Mr. Shibashish Misra, AOR

Mr. Manish Kumar Saran, AOR

Ms. Anuradha Dutt, Adv.
Ms. Fereshte D. Sethna, Adv.
Ms. Suman Yadav, Adv.
Ms. Priyanka M.P., Adv.
Mr. Haaris Fazili, Adv.
Mr. Kunal Dutt, Adv.
Mr. Yash Mittal, Adv.
Ms. B. Vijayalakshmi Menon, AOR

Mr. Kartik Seth, Adv.
Ms. Shriya Gilhotra, Adv.
Mr. Prashanth R Dixit, Adv.
Mr. Abhishek Kandwal, Adv.
Mr. Mahesh Bhati, Adv.
Mr. Saurabh Chaturvedi, Adv.
M/s. Chambers Of Kartik Seth

Mr. Harish N Salve, Sr. Adv.

Mr. K.R. Sasiprabhu, AOR
Mr. Jaydeep Patel, Adv.
Mr. Vishnu Sharma A.S., Adv.
Mr. S. Mahesh Sahasranaman, Adv.
Ms. Shilpa Balani, Adv.
Mr. Tushar Bhardwaj, Adv.

Mr. Arvind P. Datar, Sr. Adv.
Mr. Rahul Unnikrishnan, Adv.
Mr. Kumar Visalaksh, Adv.
Mr. Udit Jain, Adv.
Mr. Archit Gupta, Adv.
Mr. Abhishek Vikas, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala,, Adv.
Mr. Ankur Saigal, Adv.
Mr. M.S. Ananth, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. E.C. Agrawala, AOR

Mr. Himanshu Sinha, Adv.
Mr. Samyak Jai, Adv.
M/s. Trilegal

Mr. Rajat Mittal, AOR
Mr. Sudipta Bhattacharjee, Adv.
Mr. Onkar Sharma, Adv.
Mr. Suprateek Neogi, Adv.

Mr. Vivek Sharma, AOR

Mr. Anand Varma, AOR
Ms. Apoorva Pandey, Adv.
Ms. Adyasha Nanda, Adv.

Mr. Praveen Swarup, AOR
Mr. Ameet Siingh, Adv.
Mr. Praveen Swarup, Adv.
Ms. Pareena Swarup, Adv.
Mr. Ravi Kumar, Adv.
Mr. Devesh Maurya, Adv.

Mr. K.P. Singh, Adv.
Ms. Payal Swarup, Adv.
Mr. Rohit Singh Lodhi, Adv.

Mr. Akshat Shrivastava, AOR

Mr. M.K.S. Menon, Adv.
Ms. Usha Nandini V., AOR
Mr. Biju P. Raman, Adv.
Mr. Shashank Menon, Adv.
Mr. Amit Mital, Adv.
Mr. John Thomas Arakal, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.

Transferred Case (C) No 232 of 2020, Civil Appeal No 3272 of 2013, Civil Appeal Nos 287-290 of 2013 & SLP (C) No 3849 of 2006

- 1 The Secretary in the Ministry of Petroleum, Oil and Natural Gas has filed an affidavit pointing out the legal distinction in this batch of cases from the batch which has been heard by the nine-Judges Bench.
- 2 Mr Tushar Mehta, Solicitor General of India, therefore, submits that this batch of cases may be de-tagged to be heard separately.
- 3 Mr Rakesh Dwivedi, senior counsel appearing for the State of Assam states that he has no objection to this course of action being followed.
- 4 Without expressing any opinion on the submissions, we direct that the proceedings be de-tagged at the present stage.

IA No 54315/2024 In Civil Appeal Nos 4056-4064 of 1999

- 1 Mr K R Sasiprabhu, counsel appearing on behalf of the applicant states that the applicant does not wish to press the Interlocutory Application for intervention.
- 2 The Interlocutory Application is accordingly dismissed as not pressed.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar